

1	2	3	4	5	6
3	Assam	1302.30	28.50	629.80	644.00
4	Bihar	1722.24	373.21	334.31	1015.00
5	Chhattisgarh	196.68	18.00	127.69	51.00
6	Delhi	86.80	47.80	11.00	28.00
7	Goa	221.00	13.00	0.00	208.00
8	Gujarat	1984.76	1293.29	281.27	410.00
9	Haryana	1105.19	361.70	262.49	481.00
10	Himachal Pradesh	120.69	0.00	17.54	103.00
11	Jammu & Kashmir	399.47	27.60	106.93	264.94
12	Jharkhand	456.75	188.00	3.47	265.00
13	Karnataka	1409.86	717.98	240.51	451.00
14	Kerala	848.80	58.60	72.20	718.00
15	Madhya Pradesh	1447.83	339.73	490.09	618.00
16	Maharashtra	1879.77	958.78	573.85	347.00
17	Manipur	111.00	0.00	0.00	111.00
18	Meghalaya	136.00	0.00	0.00	136.00
19	Mizoram	140.00	0.00	0.00	140.00
20	Nagaland	28.00	0.00	0.00	28.00
21	Orissa	1073.80	432.28	88.11	553.00
22	Pudducherry	4.00	0.00	0.00	4.00
23	Punjab	841.09	282.92	323.17	235.00
24	Rajasthan	2426.70	1457.45	279.50	690.00
25	Tamil Nadu	3274.78	1511.83	732.35	1030.60
26	Uttar Pradesh	2357.90	1272.25	665.55	419.00
27	Uttarakhand	213.00	0.00	0.00	213.00
28	West Bengal	1280.26	483.60	97.66	699.00
TOTAL :		27556.74	11368.96	5988.24	10199.54

**Criteria for allotment of funds to National Highways**

551. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total number of National Highways and Total Kilometre of National Highways available in the country indicating the State-wise details thereof and criteria for allotment of funds to these National Highways; and

(b) whether it is a fact that backward States like Orissa, Jharkhand, Chhattisgarh have lesser number of National Highways and they are also getting lesser amount than other States?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) The State-wise details of the National Highways in the country are given in the Statement (*See below*). The development and maintenance of the National Highways are not taken up on the basis of demographic or regional pattern of the country. The allocation of funds for the development and maintenance of National Highways in various States depends not only on length of the National Highways but also on type of terrain, lane width, traffic density, type of soil, extent of damages, distance of source of construction materials, intensity of rainfall and availability of funds etc. The funds for development and maintenance of National Highways entrusted to the State Governments are allocated State-wise. Funds for development of National Highways entrusted to the National Highways Authority of India / Border Roads Organization are not made State-wise.

**Statement**

*Allotment of funds to National Highways*

Sl.No.	Name of State	National Expressways (NE) / National Highways	Length (in km)
1	2	3	4
1	Andhra Pradesh	4, 5, 7, 9, 16, 18, 18A, 43, 63, 202, 205, 214, 214A, 219, 221, 222 & 234	4337
2	Arunachal Pradesh	52, 52A, 153, 229, 52B Ext. & 37 Ext.	1992
3	Assam	31, 31B, 31C, 36, 37, 37A, 38, 39, 44, 51, 52, 52A, 52B, 53, 54, 61, 62, 151, 152, 153 & 154	2836
4	Bihar	2, 2C, 19, 28, 28A, 28B, 30, 30A, 31, 57, 57A, 77, 80, 81, 82, 83, 84, 85, 98, 99, 101, 102, 103, 104, 105, 106, 107 & 110	3642
5	Chandigarh	21	24
6	Chhattisgarh	6, 12A, 16, 43, 78, 200, 202, 216, 217, 111, & 221	2184
7	Delhi	1, 2, 8, 10 & 24	72
8	Goa	4A, 17, 17A & 17B	269

1	2	3	4
9	Gujarat	NE-I, 6, 8, 8A, 8B, 8C, 8D, 8E, 14, 15, 59, 113 & 228	3245
10	Haryana	1, 2, 8, 10, 21A, 22, 64, 65, 71, 71A, 72, 73, 73A, 71B & NE-II	1512
11	Himachal Pradesh	1 A, 20, 20A, 2 1, 2 1 A, 22, 70, 72, 72B, 88 & 73 A	1409
12	Jammu & Kashmir	1A, 1B, 1C&1D	1245
13	Jharkhand	2, 6, 23, 31, 32, 33, 75, 78, 80, 98, 99 & 100	1805
14	Karnataka	4, 4A, 7, 9, 13, 17, 48, 63, 67, 206, 207, 209, 212, 218 & 234	4396
15	Kerala	17, 47, 47A, 47C, 49, 208, 212, 213, & 220	1457
16	Madhya Pradesh	3, 7, 12, 12A, 25, 26, 26A, 27, 59, 59A, 69, 75, 76, 78, 86 & 92	4670
17	Maharashtra	3, 4, 4B, 4C, 6, 7, 8, 9, 13, 16, 17, 50, 69, 204, 211 & 222	4176
18	Manipur	39, 53, 150 & 155	959
19	Meghalaya	40, 44, 51 & 62	810
20	Mizoram	44A, 54, 54A, 54B, 150 & 154	927
21	Nagaland	36, 39, 61, 150 & 155	494
22	Orissa	5, 5A, 6, 23, 42, 43, 60, 75, 200, 201, 203, 203 A, 215, 217 & 224	3704
23	Puducherry	45A & 66	53
24	Punjab	1, 1A, 10, 15, 20, 21, 22, 64, 70, 71, 72 & 95	1557
25	Rajasthan	3, 8, 11, 11A, 11B, 11C, 12, 14, 15, 65, 71B, 76, 79, 79A, 89, 90, 113, 112, 114 & 116	5585
26	Sikkim	31 A	62
27	Tamil Nadu	4, 5, 7, 7A, 45, 45A, 45B, 45C, 46, 47, 47B, 49, 66, 67, 68, 205, 207, 208, 209, 210, 219, 220, 226, 226E, 227, 230 & 234	4832
28	Tripura	44 & 44A	400
29	Uttarakhand	58, 72, 72A, 72B, 73, 74, 87, 94, 108, 109, 123, 119, 121, 87 Ext. & 125	2042
30	Uttar Pradesh	2, 2A, 3, 7, 11, 12A, 19, 24, 24A, 24B, 25, 25A, 26, 27, 28, 28B, 28C, 29, 56, 56A, 56B, 58, 72A, 73, 74, 75, 76, 86, 87, 91, 91A, 92, 93, 96, 97, 119, 231, 232, 232A, 233, 235 & NE-II	6774
31	West Bengal	2, 2B, 2B Ext, 6, 31, 31A, 31C, 31D. 32, 34, 35, 41, 55, 60, 60A, 80, 81 & 117	2578
32	Andaman & Nicobar Island	223	300